

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:257

ANSWERED ON:02.08.2011

AGRICULTURAL MARKETING INFRASTRUCTURE GRADING AND STANDARDISATION

Tirkey Shri Manohar

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has notified certain States/Union Territories (UTs) for grant of assistance for investment subsidy on infrastructure projects under the Strengthening/Development of Agricultural Marketing Infrastructure Grading and Standardisation Scheme;

(b) if so, the States/UTs notified for the purpose; and

(c) the criteria for identifying the beneficiary States/UTs?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): 28 States/Union Territories have been declared to be eligible for grant of assistance for subsidy on infrastructure projects under the Strengthening/Development of Agricultural Marketing Infrastructure, Grading and Standardization Scheme (AMIGS). These are Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Goa, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Daman & Diu and Lakshadweep.

(c): The scheme is applicable to such States/Union Territories, which undertake reforms in State Agriculture Produce Marketing Committee Act to allow Direct Marketing and Contract Farming and permit agricultural produce markets in private and cooperative sectors.